

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(5)



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/206/2016
NAME OF THE PETITIONER(S) : A. Ramasubbu
NAME OF THE RESPONDENT(S) : M/s ANRA Pharmaceuticals Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

①	S. John	Counsel for Petitioner	
②	T.K. Bhaskar N. Priyadarshini Keerthi Krishna Akshil Jain	Counsel for Respondents	

ORDER

Counsel representing both the parties are present. Petitioner Counsel presented a note to the other side asking for production of original share certificates of the Petitioner and his father. Copy of the notice placed before this Bench. Counsel for the Respondent prayed some time for getting instructions and to make submission. At request, time is extended. Put up on 05.09.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)